Declaration of Assets and Liabilities

I Arun Kumar Sinha Son of Late Mahendra Kumar Sinha

Aged 65 Years, resident of 101, Ram Vilash Enclave, Prithwi Raj path (Iohanipur) Patna

a member of Legislative Assembly , do hereby solemnly affirm and state on

as under:- That

(1) Detils of PAN and status of filing of Income tax return:

SI. No	Name		The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	BBVPS4394E	2015-16	678309.00
	Spouse	ACIPC2796D	2015-16	399367.00

That I give herein below the details of the assets (movable and immovable etc.) of my self, my spouse and and all dependents;

A.Details of movable assets:

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposite investment, the details including serial Number, Amount, date of deposite, the scheme name of Bank /institution and Branch to be given.
- Value of bond /Share/debentures as per the current Market Value in Stock exchange in respect of listed company and as per book in case of non-listed compnies should be given.
- Dependent ,here means a person ,substantially dependent on the income of the candidate.
- 5. Detail including amount is to be given separately in respect of each investment.

S. No.	Description	Self	Spouse(Smt. Rekha chattergi(sinha)	Dependent-1
(i)	Cash in hand	Rs.48759	Rs.49785	
	Details of Deposits in bank account (FDRs Term Deposits and all other types of deposits including Saving account) Deposits with Finincial institution, Non Banking Finincial companies and Cooperative Sociaty and the amount in each such Deposite	Post Office-SB-6482 Rs.2448.00 SBI-SB-464579 Rs.362678.05 PNB-SB-149588 Rs. 8537.89 SBI-SB- 008278 Rs.56891.00 SBI-SB- 724433 Rs.7560.00 PNB-SB-185270 Rs.21699.89	BOM(Joint)-307466 Rs.65961.73 S8I- SB-243341 Rs.18950.34 BOM-772990- Rs.26628.00	
(ii)	Details of investment in Bonds .			
(III)	Debenture/share and unit in Compinies /Mitual Fund and and other and the amount			
	Details of investment in NSS, postalSaving, insurance policies and investment in any Finincial instrument in postoffice or insurance company and the amount		Smt. Rekha Chatterji- Policy No. 515599505 LIC Rs.76000.00	
(iv)	_			
(v)	Personal loans /advance given to any parson or entity inculding Firm, Company Trust etc. and other receivables from debtor and the amount.			
(vi)	Moter Vecicles/Aircrafts/Yachts/Ship (Detail of Make ,registration No. etc. year of purchase and amount)	SCORPIO- BR-1BB- 0009 Model-2011 Rs.604200.00		
(vii)	jeweiry, builion and valuable thing (give details of weigth and value)		About - 120 Gram gold Rs.360000.00 Silver Rs.25000.00	

(viii)	Any other assets such as value of Claim/intrest.		
(ix)	Gross Total value	1112773.83	622325.13

B. Details of immovable assets:

1. Properties in joint ownership indicating the extent the extent of joint ownership will also have to be indicated.

(Note:

2. Each land or building or apartment should be mentioned separately in this format.

lo.	Description	Self	Spouse	Dependent-
	Agricultural Land	200		
	Location(s) Survey number(s)			
	Area(Total measurment in acres)			
	Whether inherited property (Yes or NO)	4		
	Date of purchase in case of self			
	acquired property			4
	Cost of Land (in case of Puraches) at the time	3		
	of Purchase	4		
	Any investment on the land by way of			
	development ,construction etc.			
	Approximate Current market value	3		
6	Non agriculture land	Sri Nagar, Siwan,		
	Location(s)	Bihar. A. Inherited		
	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	((Khata No-333 Plot		
	Survey number (s)	The second control of the second		
		No-1217)+(Khata		
		No-1949 Plot No-		1
	and the same of th	1306)+(Khata No-		1
	District Control of the Control of t	1948 Plot No-1307)]		
		B. Purchase [(Kahta		
		No-1947 Plot No-		1
	A CONTRACTOR OF THE PARTY OF TH	1310 Khata No-1944		1
		Plot No-1309 Khata		1
		No-1945 Plot No-		1
		1308 (Khata No-		
		1948 Plot No-1307		1
		Khata No-1949 Plot		
		No-1306)		
		C. Through		
		and the state of t		
		Donation[Khata No-		
		1944,1945,1947 Plot		
		No-1308,1309,1310		
				1
				1
			244 N 1502 February 2007 (2007) 1202 - 20	4
			Patna City, Plot No-3, Municipal Survey	9
		VA-1/2- 25 100	Plot No-2472&2473.	
	Area(total measurment in sq.ft.)	A. Inherited(8 K-17		-
		Dhur -6 Dhurki)	1	
		B. Purchase (4 K -		
		16 Dhur-2.5Dhurki)		
		C.Donation (4531		
		Control of the contro		
		Sft.)	40000 5	
	Whether inherited property (YES or NO)	Yes	1328 Sq.Ft. No	+
		1		
	Date of purchase in case of self acquired	09.07.12 &		
	The state of the s		10.03.16	
	property.	29.01.2016	10.03.16	1
	Cost of land (in case of purchase)at the	Rs.1700000.00 &	27.12.22.22	1
	time of purchase.	Rs.2300000.00	Rs.100000.00	1
	The Sales of the S	-	Name and Address of the Owner o	
	Any investment on the land by way of development construction etc.			

	Approximate Current Market Value.	A. Inherited [Rs. 2434250 @ 5.35 lacs per katha of 4 K - 11 Dhur Rs.2429500@ 8.6 lacs per katha of 2 K-16.5 Dhur and building Rs.245000] B. Purchase Rs.1927475@ 8.6lacs per katha of 2K-4Dhur-16.50 Dhurki. Rs.4600000@9.15 lacs per katha of 5K-12Dhurki. C. Donation Rs.30,90,000.00	Rs.3055000	
(iii)	Commercial Building (Including apartment) Location(s)		NS.3055000	
	Survey Number(s) Built up Area(Total measurment in sq. ft.)			
	Whethwr inherited property (yesor NO)			
	Date of purchase in case of self acquired property.	10000		
	Cost of land (in case of purchase)at the time of purchase.	0		
	Any investment on the land by way of development construction etc.			
(iv)	Approximate Current Market Value. Residential Building (inculding apartment) Location(s) Survey Number	Rambagh Gorakhpur Municipal Servey No- 124/154	Ramvilash Enclave , Lohanipur, Flat No- 101	
	Area (total measurment in sq.ft.)	2050 Sft	1088 sft	
	Built up area (total measurment in sq.ft.)	2050 sft	1088 sft	a
	Whether inheruted properity (yesorno)	Yes	No	
	Date of purchase in case of self acquired properity		2008	
	Cost of properity (in case of purchase) at the time of purchase .		Rs.817088.00	
	Any investmenton the land by way of development ,consitution etc.			
(v)	Approximate current market value. Other(such as interest in property)	Rs.2285400.00	Rs.3942000.00	-
(vi)	Total current market Value of (i)To(v) above	14711625.00	6997000.00	

(3). I give herein below the details of liabilities/dues to public Finincial institution and government: (Note: Plese give separate details of name of bank ,institution entity or individual and amount for each items.

S.NO	Description	self	Spouse	Dependent-1
(i)	Loan or dues to Bank/finincial institution(s)		-	
	Name of Bank or FI Amount			
	outstanding			
	Nature of loan			

	Loan or dues to indivisuals / entity other then mentioned in (i)above. Name(s) Amount outstanding Nature of loan			
	Any other liablity Grand total of liablities	0.00	0.00	
(ii)	The state of the s	0.00	0.00	
(11)	Government Dues : Dues to Department dealing with government accommodation			
	Dues to department dealing with supply of water			
	Dues to department dealing with supply of telephone/Mobile			
	Dues to department dealing with government transport(including aircraft and helicopters.			
	income tax dues			
	Welth tax Dues			
	Service tax dues			
	Municipal/property tax Dues			
	Sale tax Dues			
	Any other Dues			
	Grand total of all Government dues			

(4). Details of profession or occuption:

a. Self (N.A.)

Immovable

Assets

b.Spouse (Teacher-Retired)

My educational qualification is under:

H.. Year 1970 from B.S.E.B., F.N.S.ACADEMY,

GULZARIBAGH,PATNA

B.A. From B.U. Year 1974 from D.A.V. College, Siwan

LL.B. from P.U. Year 1982, PATNA LAW COLLEGE

(Give details of highest School/university education with fullform of the certificate/diploma/degree course) (Name of the school /college/University and the course was completed)

(5) ABSTRACT OF THE DETAILS GIVEN IN (1)TO(4)ABOVE

- 1	Name of the candiate	ARUN KUMAr SINHA		
2	Full postal address	101, RAMVILAS ENCL	AVE, EAST LOHANIPUR, KADAMKUAN, PATR	NA-3
	Number and Name of the constituency and State	183,KUMRAR,BIHAR	19	
3	Name of the political party which set up	BHARTIYA JANTA PAR	RTY	
	(a)Number of case in which conviction order passed (other than those referred to in Form 26)	NA		
	(b) Total number of pending case whether the court(s) have taken cognizane	THE RESERVE OF THE PARTY OF THE	PF,P.S. CASE NO-45/14	
5	Pan of	Year for which last income tax return filed	Total Income Shown	
	(a) candiate BBVPS4394E	2015-16	678309.00	
	(b)spouse ACIPC2796D	2015-16	399367.00	
	(c)Dependents			
- 6		Details of Assets and	Liablities in rupees	7
	Description	self	Spouse	Dependent-1
Α.	Movable Assets(Total value)	1112773.83	622325.130	

14711625.00

6997000.00

ii)Approximate current Market price of assets		Rs.817088.00Rs.100000.00
Total value)	14711625.00	6997000.00
Total ASSETS	15824398.83	7619325.13
iablities		7019323.13
i) Govt. dues (Total)	0.00	0.00
ii) Loan from bank ,Finincial institution and other (Total)	10000	0.00
i	otal ASSETS abilities) Govt. dues (Total)) Loan from bank ,Finincial institution and	otal ASSETS 15824398.83 abilities 0.00) Covt. dues (Total) 0.00) Loan from bank ,Finincial institution and ther (Total) 0.00

1.H.S. year 1970 from B S E B , F. N .S. Academy, gulzarbagh , Patna

(2)B.A. from D.A.V college ,siwan in the year 1974.

(3) L L B from P.U. ,year -1982,Patna Low College.

(Given details of school/University education with full form of the certificate /diploma /degree course) (Name of the school /college and the year in which the course was completed.)

VERIFICATION

I the deponet aboved named do hereby verify and declare that the contents of this declaration are correct to the best of my knowledge and belif, no part of it is false and nothing material has been concealed there from.

I further declare that my spouse or my dependent do not have any assets or liabilities other than those mentioned in items 2 and 3.

Varified at Patna

this the 31st day of

March 2017

Signature